

(c) If so, the reasons for allowing M/s. Escorts to import these tractors ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA): (a) to (c). M/s. Escorts Ltd. have not been allowed import of fully built-up Ford Tractors. However, 850 Nos. of Ford-3000 tractors are being imported through the State Trading Corporation in knocked-down condition. Although the facilities available at Escorts would be utilised for assembly of the tractors, their distribution would be through the State Agro Industries Corporations and not through Escorts.

Detention of Loaded Wagons at Jind Station for want of Pilot Trains (Northern Railway)

4594. SHRI S. M. BANERJEE: Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that loaded wagons are detained at Jind Station (Northern Railway) by the Railway staff for more than the time schedule, on the plea of non-availability of pilot trains, to help the consignees in escaping demurrage ;

(b) if so, the details of such cases occurred during the past six months ; and

(c) the steps Government propose to take in the matter ?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) and (b). No. Pilots on Jind-Jakhal section are scheduled to run daily while those on Jind-Panipat and Narwana-Kurukshetra section on alternate days. During 183 days for the 6 months ending November 1970, 129 pilots were run on Jind-Jakhal section, 94 on Jind-Panipat section and 102 on Narwana-Kurukshetra section. No case has come to light where any Works Train or Pilot was cancelled to provide any undue advantage to the consignees at roadside stations.

(c) Instructions are already in force to run out pilots more frequently when the loads justify.

Appointment of Chairman of Haryana State Social Welfare Board

4595. SHRI SHRI CHAND GOYAL: Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether the policy of Government is that no Legislator will be the Chairman of a State Social Welfare Board ;

(b) whether a Member of the State Legislature has been appointed as Chairman of the Social Welfare Board in Haryana ;

(c) whether Government have received complaints that the above Chairman in Haryana is utilizing the entire resources of the Welfare Board to serve only the interests of the constituency represented by the said Legislator ; and

(d) whether Government have made any inquiry into the matter, and if so, the results thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (SHRI JAGANATH RAO) : (a) The appointment of the Chairman of a State Social Welfare Advisory Board is made by the concerned State Government in consultation with the Central Social Welfare Board. The normal practice is not to appoint a member of the State Legislature/Parliament as Chairman of a State Social Welfare Advisory Board.

(b) Yes, Sir.

(c) A complaint in the matter was received from an ex-employee of the Haryana State Social Welfare Advisory Board.

(d) Yes, Sir. Enquiries revealed that there was no truth in the allegations.

Shortfalls in vital Sectors of Industry

4596. SHRI GANESH GHOSH: Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state :

(a) whether the Deputy-Chairman of the

Planning Commission, told Reporters on October 7, 1970 at New Delhi that there had been "shortfalls" in the vital sectors of industry and as a result "industrial growth rate does not seem to be gathering momentum" ;

(b) if so, the factors responsible for these shortfalls ;

(c) in which sectors there had been shortfalls and the extent of shortfalls in each case ; and

(d) the steps being taken in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA) : (a) to (d). It is presumed that the question relates to a Press Note issued on a recent assessment made by the Planning Commission regarding the industrial situation and various other aspects of economic growth. In a review of the industrial situation, the Planning Commission has indicated that, on present trends, substantial shortfalls might occur in the targets in certain key industries such as steel, fertilisers etc. It has been pointed out that these shortfalls may take place owing to various reasons and circumstances in different sectors and projects. While the current rate of utilisation of capacity is quite satisfactory in a number of production sectors, it is considered inadequate in certain essential fields particularly steel, fertiliser, heavy metallurgical equipment and the like. In other cases, there has been some delay in the implementation of projects. These two aspects have also been brought out with reference to public sector schemes for which specific resource provision had been made in the Plan, and includes the iron ore programme as also the production targets in respect of steel, non-ferrous metals, fertilisers, petro-chemicals and the like. As for the private sector, the need for an accelerated rate of investment as also of production has been stressed by the Commission if the overall growth targets in the Fourth Plan are to be achieved. The assessment made by the Planning Commission regarding the industrial situation, as also certain procedural modifications suggested by the Commission, some of which were already being considered, are

being examined by Government and further measures will be taken wherever necessary.

Manufacture of Machinery for Fertiliser Plants by heavy Electrical Plants Hyderabad with Italian Collaboration

4597. SHRIMATI SUCHETA KRIPALANI : Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state :

(a) whether the Heavy Electrical Plant, Hyderabad has finalised any collaboration agreement with NOVO Pignono of Italy for the manufacture of machinery for fertiliser plants :

(b) if so, the terms of the agreements ; and

(c) the estimated production ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA) : (a) and (b). Bharat Heavy Electricals Limited has been negotiating for some time with an Italian firm for the manufacture of centrifugal compressors needed for the Fertiliser Plants. The terms of the agreement are being examined by the Government at present.

(c) The estimated value of production when the full capacity is reached is likely to be about Rs. 3 crores per annum.

Setting up of Bagasse-Based Paper Plants by Sugar Mills

4598. SHRI SITARAM KESRI : Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state :

(a) whether some sugar mills have made proposals to set up bagasse-based paper plants ;

(b) if so, the number of mills who have sent the proposals ; and

(c) whether the proposals would help the mills to expand their capacity and step up production ?